

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 14

CA 248/2022 CA 238/2022 CA 121/2022 CA131/2022 IA 94/2022 in
C.P. (IB)/3638/(MB)/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **25.08.2022**

NAME OF THE PARTIES: - **Union of India V/s Infrastructure Leasing & Financial Services Ltd & Ors.**

Appearance (via video-conference):

For the Applicant – CA 248	:	Mr. Ramji Srinivasan, Ld. Sr. Advocate
For the Applicant – CA 238	:	Mr. Arunabh Chowdhery, Advocate
For the Applicant – CA 121	:	Mr. Kunal Mehta, Advocate
For the Applicant – CA 131	:	Mr. Gaurav Sharma, Advocate
For the Applicant- IA 94	:	None present
For the Respondent – CA 238	:	None present
For Respondent No. 1– CA 131	:	Mr. M.S. Bharadwaj, Advocate
For Respondent No. 2– CA 131	:	Mr. Kuber Dewan, Advocate

Section 242(4),241-242 of the Companies Act, 2013

ORDER

CA 248/2022

Heard Ld. Sr. Advocate for the Applicant for a considerable time. Reserved for orders.

CA 238/2022

Ld. Counsel for the Applicant is present. Neither the Counsel for the Respondent is present nor has placed on record Affidavit in Reply. Respondent is directed to place on record Affidavit in Reply well before the adjourned date by duly serving a copy of the same to the other side well in

advance. List this Application on Board on 07.07.2022 for further consideration and hearing.

CA 121/2022

The Bench has observed that the Hard Copies of this Application have not yet been placed on record. The Applicant is directed to place on record two sets of Hard Copies of the Application well before the adjourned date. List this matter on Board on 10.10.2022 for further consideration and hearing.

CA131/2022

Ld. Counsel for the Parties are present. Respondent Nos. 1 and 2 seeks time to place on record Affidavit in Reply. Time is allowed. They are directed to place on record Affidavit in Reply well before the adjourned date by duly serving a copy of the same to the other side well in advance. List this matter on Board on 13.09.2022 for further consideration and hearing.

IA 94/2022

None present for the Parties when the matter is called out. List this matter on Board on 10.10.2022 for further consideration and hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

VEDANT

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)